| ANNEXURE-4 | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the Corporate Debtor: Plumbers Choice Plastics Pvt. Ltd | | | | | | | | | | | | | | |
| Date of Commencement of Liquidation: 21/02/2025 | | | | | | | | | | | | | | |
| List of Stakeholders as on: 12/05/2025 | | | | | | | | | | | | | | |
| List of operational creditors (Employees) | | | | | | | | | | | | | | |
| Sl. No. | Name of authorized representative, if any | Name of employee | Identification No. | Details of claim | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted (Rs.) | Remarks, if any |
| | | | | Date of receipt | Amount claimed (Rs.) | Total amount of claim admitted (Rs.) | Amount of claim for the period of twelve months preceding the liquidation commencement date | Nature of Claim | % share in total amount of claims admitted | | | | | |
| | | | | | | | | | | | | | | |
| | TOTAL | | | | | | | | | | | | | |